GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:297 ANSWERED ON:30.11.2010 SECURITY RELATED EXPENDITURE Sethi Shri Arjun Charan;Tudu Shri Laxman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government to sanction funds to the various States under the scheme of `Modernisation of State Police Forces`:
- (b) whether the Government has reimbursed the security related expenditure incurred by various State Governments embattled with left wing extremism;
- (c) if so, the details thereof; and
- (d) the total funds reimbursed during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 297 FOR 30.11.2010.

- (a): The criteria for allocation of funds under the Modernisation of Police Force (MPF) to the States is as follows: States are grouped into two categories viz. Category A consisting of Assam, Arunachal Pradesh, Manipur, Mizoram, Meghalaya, Nagaland, Tripura, Sikkim and Jammu & Kashmir to receive 100% Central assistance and other states (excluding the UTs and Puducherry as they are covered by a separate Scheme) which are in Category B will receive 75% assistance. The inter-se weightage among the States is given based on weights determined by the Bureau of Police Research & Development such as: Population (35%), Incidence of Crime per lakh population (25%), Sanctioned Strength of Police Force (25%) and No. of Police Stations (15%). Out of the funds made available under the Scheme for Modernization of State Police Forces based on the budget provision, funds are sanctioned (released) to State Governments keeping in view the provisions of General Financial Rules i.e. the status of utilization of funds released to States in earlier years for which utilization certificates have become due. In addition, action taken reports on the observations made in the concurrent audit reports are also taken into consideration while releasing funds.
- (b) to (d): The security related expenditure incurred by the States facing left-wing extremism is reimbursed under a separate Scheme, namely, Security Related Expenditure Scheme (SRE Scheme). Under the SRE Scheme assistance is provided for recurring expenditure relating to insurance, training and operational needs of security forces, as also for naxal cadres who surrender in accordance with the surrender and rehabilitation policy of the concerned State Government, community policing, security related infrastructure by village defence committee and publicity material. A statement indicating release of funds under the Security Related Expenditure Scheme is at Annexure.